

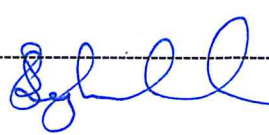
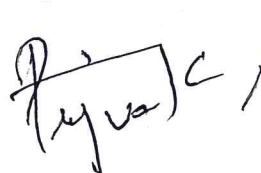
24

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 09.10.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 124/17 in CP(IB) No.59/ BB/2017	-	For orders on IA 124/17	Rule-4(3) of IB	Harsha Mutt Vs Lukup Media Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Rajhansu Adambur	Respondent	
2.	Prasanna K Adhy	Petitioner	

Counsel for petitioner is present. Counsel for respondent is present. IA 124/2017 is listed today for orders. But, counsel for petitioner in IA 124/2017 has filed a memo along with annexure citing the decision of the Apex Court.

For further hearing, list it on 27.10.2017.


MEMBER (J)